

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 12(ND)/2016  
CA NO.

CORAM:

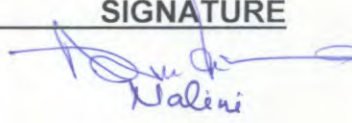

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

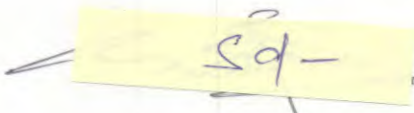
NAME OF THE COMPANY: Mr. Gajendra Singh Panwar & Anr.  
Vs.  
M/s. Girivar Hotel & Resort Pvt. Ltd. & Ors.

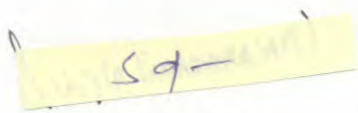
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV	Petitioners	 Nalini
2.	MS. NALINI	ADV		
1	D.R. BHALLA	ADV.	RESPONDENT 1	
2.	SALONI NAGARIA	ADV	R-2 & 3	

ORDER

On the request of the parties, the matter is adjourned to 11.04.2017.

  
(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)